

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.99(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 24.10.2016.

NAME OF THE COMPANY: Bharat Kumar Aggarwal v/s Bankhandi Nath
developers (Pvt.) Ltd


SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,
1956

Sl. No.	Name	Designation	Representation	Signature
1.	ADESH TANDON	P.C.S.	Petitioners	Aadesh Tandon
2.	SHAI-ESH DAYAL	P.C.S.	R-1, 2 & 3, 11	Shai-esh Dayal
3.	SATYAJIT MUKERJI	ADVOCATE	R-5, 6, 7, 8, 9, 10, 12 & 13	Satyajit Mukerji
4.	ABHAY K. DAS	Adv.	Resp. No. 1	Abhay K. Das

Order dated 24.10.2016

CP No.99(ND)/2012: Bharat Kumar Aggarwal v/s Bankhandi Nath
developers (Pvt.) Ltd

Heard the arguments completely in both the matters. For common orders matter is
listed on 18.11.2016. Both the parties are at liberty to file Written statement on or
before 02.11.2016.


V. S. R. Avadhani, Member(Judicial)


Harihar P. Chaturvedi, Member (Judicial)

Dated: 24.10.2016